

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

16.

**RST.A (IBC)/24(MB)2024  
IN C.P. (IB)/1071(MB)2023**

CORAM:

**MS. ANU JAGMOHAN SINGH**  
MEMBER (Technical)

**SHRI KISHORE VEMULAPALLI**  
MEMBER (Judicial)

**ORDER SHEET OF THE HEARING HELD ON 24.04.2024**

**NAME OF THE PARTIES: Areovision India Private Limited**  
Vs.  
**Sushil Madhukar Dalvi**

**SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.**

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**ORDER**

1. Mr. Yahya Batatawala i/b Niranjan Karmarkar, Ld. Counsel for the Applicant present. None for the Respondent. None present for the Respondent.
2. On request of Ld. Counsel for the Applicant, list this matter on **04.06.2024**.

**Sd/-**  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**